

3

(A)

OA-470/95

B

Serial No. Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
06.	31.7.02	<p>Counsel for the applicants has filed a Memorandum today, seeking permission to withdraw the OA. No. 470/95, as the applicants do not want to pursue the above mentioned case. Accordingly, the OA. is dismissed as withdrawn. No costs.</p> <p>Shri B. Pal, learned Senior Counsel for the Respondents is present and has been informed accordingly.</p> <p>Sampooran Rayia Member (A)</p> <p><u>S. Pal</u> Member (i)</p>	<p>① OA-615/95 filed by the applicant praying for appropriate orders.</p> <p>② OA-616/95- prayed for</p> <p>Copies of OA-607 served.</p> <p><u>Pal</u> 5/9</p> <p>Bench Orders No. 3 dt. 6.9.95</p> <p>A copy of order dt. 6.9.95 may be sent to all respds. by post.</p> <p><u>Pal</u> 8/9</p> <p>Churn 08.09.95 S.O.</p> <p>A.D. boom R-10 not returned.</p> <p>R-1 to R-9 has not appeared although notice duly served on them.</p>

Pal 20/9

order. Reinst.